

**THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**M.A. No.187/2018**

**Un-numbered Company Appeal (AT) (Insolvency) No. \_\_\_/2018**  
**(F.No.24/09/2018/NCLAT/UR/901**

**In the matter of:**

M/s. HBN Dairies & Allied Ltd. .... Appellant

Versus

Mr. Rohit Sehgal  
(Interim Resolution Professional) & Ors. .... Respondents

Appearance: None for the Appellants.

**22.10.2018**

No one appears for the Appellant. Put up after a week, i.e., on 29.10.2018 before the Registrar Court.

(Abni Ranjan Kumar Sinha)  
Registrar